

Environmental Clearance to Hinduja National Power Company

3328. DR. MOHAN BABU : Will the Minister of ENVIRONMENT & FORESTS be pleased to state:

(a) whether environmental clearance has been given to 1040 M.W. thermal power proposal of the Hinduja National Power Company to be set up at Visakhapatnam;

(b) if so, the details thereof; and

(c) if not, by when the clearance is expected.

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAIN PRASAD NISHAD): (a) and (b) Yes, Sir, The proposed 1040 M.W. thermal power project of the Hinduja National Power Company has been accorded environmental clearance stipulating a number of environmental mitigative measures which are required for environmental protection.

(c) Does not arise.

Cultural Complexes in Trans-Yamuna Area

3329. SHRI O.P. KOHLI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether one-third population of Delhi lives in trans-Yamuna area and yet there are no cultural complexes, housing auditorium, libraries etc.;

(b) whether Government propose to locate cultural complexes in trans-Yamuna area for the benefit of the people residing in that part of the city;

(c) if so, by when these complexes are proposed to be provided; and

(d) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI): (a) No, sir.

(b) No, sir.

(c) Question does not arise.

(d) The initiative to set up the complex must come as per existing scheme, from the State Govt. No such proposal has yet been received from the Delhi Government for setting up a cultural complex in the trans-Yamuna area.

Scarcity of Phosphatic Fertilisers

3330. SHRIMATI JAYANTI PATNAIK: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether there is a severe scarcity of phosphatic fertilizer in the country;

(b) if so, the present position with regard to the domestic consumption and availability of phosphatic fertilizer; and

(c) the efforts made by Government to ensure the supply of phosphatic fertilizer to the farmers?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SHEES RAM OLA):

(a) to (c) The price, distribution and movement of phosphatic fertilisers have been decontrolled and their imports decanalised since 1992. To bridge the gap between demand and indigenous availability Di-ammonium Phosphate (DAP) is regularly imported in the country. The demand of other phosphatic fertilisers is met from the indigenous production. The availability of phosphatic fertilisers, which is determined by the market forces of demand and supply, is presently comfortable. There have been no reports of shortages from States so far during the current Kharif season.

Statement indicating State-wise availability and sales (upto 31.7.96) of DAP is given in the statement.